

Notice Dated January 22, 2015

Court No.

- 1** Hon'ble Mr Justice Imtiyaz Murtaza will sit singly in Court No.1 at 2.00 p.m. and will take up the cases shown at serial No.26 to 65 (except tied up and part heard cases) in today's cause list before Hon'ble A.N. Mittal, J. [**Court No.25**]
- 5** Hon'ble Mr Justice Ritu Raj Awasthi will sit singly in Court No.5 at 2.00 p.m. and will take up the cases shown at serial No.71 to 90 (except tied up and part heard cases) in today's cause list before Hon'ble S.V.S. Rathore, J. [**Court No.28**]

NOTE:

Backlog of fresh petitions and remaining applications, if any, will be taken up in the respective appropriate Courts as per today's determination.

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I/c Joint Registrar(J)

22-01-2015